last extension expired on 31st October, 1960. The date of 30th September '60 for securing permanent rights would hot be applicable in their case. As sufficient time (nearly 2 years) has already been allowed it is not proposed to extend the period further. Those who applied by 31.10.60 will, if found eligible, be given alternative allotments and also conferred permanent rights in due course.

## SETTING UP OF A PERMANENT CONCILIATION MACHINERY

- \*467. DIWAN CHAMAN LALL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether there is any proposal under Government's consideration for simplifying and setting up of a permanent conciliation machinery on the lines suggested for the Railways initially by the Royal Commission on Labour in India; and
- (b) whether Government propose to consult Members of Parliament in the matter?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) As ab-eady announced by the Home Minister, it is proposed to set up joint councils somewhat on the lines of the Whitley model, for Central Government employees. So far as the public sector undertakings like companies and corporations are concerned, they were advised to set up suitable joint consultative bodies.

(b) Does not arise.

## NUMBER OF ABLE-BODIED UNEMPLOYED

- \*468. DIWAN CHAMAN LALL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether any proper census has been undertaken by Government to find out the total number of able-bodied unemployed in the country as

at the beginning of the year 1960; and

(b) whether any steps are being taken by Government to put an end to unemployment or to alleviate the sufferings of the unemployed?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) No.

(b) Various development schemes under the Five Year Plans are creating employment oportunities which are expected to relieve unemployment in a large measure.

## ISSUE OF EQUITY CAPITAL FOR INDUS-TRIALISATION

- \*469. DIWAN CHAMAN LALL: Will the Minister of PLANNING be pleased to state:
- (a) whether his attention has been drawn to a recent leading article published in the 'Hindu' of Madras to the effect that Government are contemplating the issue of equity capital in respect of profitable public sector industry in order to raise approximately Rs. 10 to 15 crores a year for further industrialisation; and
- (b) whether any discussions have been held in regard to this matter, if so, with what results?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) Yes, Sir.

(b) The various aspects connected with the question of public participation in the capital of. public undertakings, have been gone into by an official committee set up by the Planning Commission. The Report of this committee is, at present, under consideration.

## SEIZURE OF CRATES ADDRESSED TO INDIAN EMBASSY IN THE CONGO BY COL. MOBUTU'S TROOPS

\*470. SHRI NIRANJAN SINGH: Will the PRIME MINISTER be pleased to state: